SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr Justice S P Kesarwani, Judge, High Court of Judicature at Allahabad.

On 3 August 2023, the Collegium proposed the transfer of Mr Justice S P Kesarwani, Judge, High Court of Judicature at Allahabad, to the High Court at Calcutta, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who, being conversant with the affairs of the High Court of Judicature at Allahabad, are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Judicature at Allahabad and the High Court at Calcutta.

Mr Justice S P Kesarwani, however, by a representation dated 6 August 2023 has requested reconsideration of the proposal for his transfer to the High Court at Calcutta.

We have considered the request made by Mr Justice S P Kesarwani in his representation. The Collegium does not find any merit in the request made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer Mr Justice S P Kesarwani to the High Court at Calcutta.

